



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.07.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 29.07.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1246 of 2026 (With Defects) (For Judgment)	Asset Reconstruction Company (India) Ltd. acting in its capacity as trustee of ARCIL-JCT III Trust [ARCIL] Vs. Umesh Garg Resolution Professional of JCT Ltd. & Anr.	29.07.2026	30.07.2026
2.	Comp. App. (AT) (Ins) No. 1266 of 2026	Chandra Prakash Jain Vs. Insolvency and Bankruptcy Board of India Through Its Disciplinary Committee	29.07.2026	30.07.2026
3.	Comp. App. (AT) (Ins) No. 1271 of 2026	Nitin Om Kothari Vs. Yakub Khan & Anr.	29.07.2026	03.08.2026
4.	Comp. App. (AT) (Ins) No. 1272 of 2026	Nitin Om Kothari Resolution Professional of Irfan Khan, Personal Guarantor to DMB Paper Mills Pvt. Ltd. Vs. Irfan Khan & Anr.	29.07.2026	03.08.2026
5.	Comp. App. (AT) (Ins) No. 1330 of 2026	Roshan Lal Agarwal & Anr. Directors (Suspended) Of Buxa Dooars Tea Company (India) Ltd. Vs. State Bank of India & Anr.	29.07.2026	06.08.2026

6.	Comp. App. (AT) (Ins) No. 529 of 2026	State Bank of India Vs. Rajesh Gaurishankar Poddar Personal Guarantor of Loha Ispaat Ltd. & Anr.	29.07.2026	06.08.2026
7.	Comp. App. (AT) (Ins) No. 678 of 2026 & I.A. No. 2654 of 2026	Anurag Sinsinwar Vs. Rabindra Kumar Mintri & Ors.	29.07.2026	06.08.2026
8.	Comp. App. (AT) (Ins) No. 710 of 2026	Ravikumar Guarishankar Patel through authorised attorney Sumit Rajnikant Mehta Vs. Gajesh Labhchand Jain Liquidator of Talwalkars Better Value Fitness Ltd.	29.07.2026	07.08.2026
9.	Comp. App. (AT) (Ins) No. 746 of 2026 & I.A. No. 2899 of 2026	Draeger India Pvt. Ltd. Vs. Bafna Hospital & Orthopaedic Research Centre Pvt. Ltd.	29.07.2026	07.08.2026
10.	Comp. App. (AT) (Ins) No. 769 of 2026 & I.A. No. 2984, 2989 of 2026	Om Engineers and Fabricators Vs. Neehal Pathan and Ors	29.07.2026	10.08.2026
11.	Comp. App. (AT) (Ins) No. 825 of 2026	Dinesh Hardayal Mehta Vs. Punjab National Bank	29.07.2026	10.08.2026
12.	Comp. App. (AT) (Ins) No. 831 of 2026 & I.A. No. 3272 of 2026	Rajeev Chandwani Vs. Narendra Kumar Sharma Resolution Professional of Spaze Towers Pvt. Ltd. & Anr.	29.07.2026	11.08.2026
13.	Comp. App. (AT) (Ins) No. 963 of 2026 & I.A. No. 3647 of 2026 (With Defects)	Innovative Facility Solutions Pvt. Ltd. Vs. Affordable Infrastructure & Housing Projects Pvt. Ltd.	29.07.2026	11.08.2026
14.	Comp. App. (AT) (Ins) No. 982 of 2026 & I.A. No. 3898, 3899 of 2026	Mehul Sedani Successful Resolution Applicant Grey's Exim Pvt. Ltd. Vs. Prashant Jain Resolution Professional Grey's Exim Pvt. Ltd. & Ors. With	29.07.2026	12.08.2026

15.	Comp. App. (AT) (Ins) No. 983 of 2026 & I.A. No. 3905 of 2026	Mehul Sedani Successful Resolution Applicant Grey's Exim Pvt. Ltd. Vs. Prashant Jain Erstwhile Resolution Professional Grey's Exim Pvt. Ltd. & Ors.	29.07.2026	12.08.2026
16.	Comp. App. (AT) (Ins) No. 1109 of 2026 & I.A. No. 4339 of 2026	Radha Madhav Corporation Ltd. Vs. National Stock Exchange India Ltd.& Ors.	29.07.2026	13.08.2026
17.	Comp. App. (AT) (Ins) No. 1110 of 2026 & I.A. No. 4342 of 2026	Radha Madhav Corporation Ltd. Vs. National Stock Exchange India Ltd. & Ors.	29.07.2026	13.08.2026
18.	Comp. App. (AT) (Ins) No. 1100 of 2025 & I.A. No. 5283 of 2026 (With Defects)	Ravindra Mogra Vs. Canara Bank & Anr.	29.07.2026	03.08.2026
19.	Comp. App. (AT) (Ins) No. 1310 of 2025	Hemant Kumar Bohra Vs. Naresh Verma & Ors.	29.07.2026	19.08.2026
20.	Comp. App. (AT) (Ins) No. 1341 of 2025 & I.A. No. 7679 of 2025	Vinod Bagai & Anr. Vs. Rahul Jindal & Ors.	29.07.2026	20.08.2026
21.	Comp. App. (AT) (Ins) No. 1527 of 2025 & I.A. No. 5976 of 2025	Gujarat Industrial Development Corporation Vs. Jitendra Kumar Jain, RP of Morakhia Copper & Alloys Pvt. Ltd. & Anr.	29.07.2026	21.08.2026
22.	Comp. App. (AT) (Ins) No. 1768 of 2025	Black Box Ltd. Vs. Abhijit Guhathakurta Liquidator of EPC Constructions (India) Ltd.	29.07.2026	21.08.2026
23.	Comp. App. (AT) (Ins) No. 1871 of 2025	Kishor Bachuram Kapdi Vs. Nitin Narang, RP of Afcan Impex Pvt. Ltd. & Ors. With	29.07.2026	24.08.2026

24.	Comp. App. (AT) (Ins) No. 1888 & 1889 of 2025	Kishor Bachuram Kapdi Vs. Nitin Narang, RP of Afcan Impex Pvt. Ltd. & Ors. With	29.07.2026	24.08.2026
25.	Comp. App. (AT) (Ins) No. 1893 & 1894 of 2025	Kishor Bachuram Kapdi Vs. Nitin Narang, RP of Afcan Impex Pvt. Ltd. & Ors.	29.07.2026	24.08.2026
26.	Comp. App. (AT) (Ins) No. 57 of 2026	A.V. Gopalkrishnan Iyer Vs. ASREC (India) Ltd.	29.07.2026	27.08.2026
27.	Comp. App. (AT) (Ins) No. 432 of 2026	Vandana Ravindra Chaudhary (Suspended Director of Heera-Ind Trading Pvt. Ltd.) Vs. Union Bank of India & Ors.	29.07.2026	03.09.2026
28.	Comp. App. (AT) (Ins) No. 754 of 2026	Express Hotels Pvt. Ltd. Vs. Bella Stays Pvt. Ltd. & Ors.	29.07.2026	07.09.2026
29.	Comp. App. (AT) (Ins) No. 832 of 2026	Naresh Sevantilal Shah Vs. Malharshanti Enterprises & Anr.	29.07.2026	08.09.2026
30.	Comp. App. (AT) (Ins) No. 976 of 2026 & I.A. No. 4418 of 2026	Usha Vs. Rakesh Kumar Tulsyan Interim Resolution Professional, SVP Textiles Ventures Pt. Ltd. & Ors.	29.07.2026	09.09.2026
31.	Comp. App. (AT) (Ins) No. 1086 of 2026	Harshvardhan Singhania Vs. Brick2wall Infratech Pvt. Ltd. & Ors.	29.07.2026	10.09.2026
32.	Comp. App. (AT) (Ins) No. 1150 of 2026	Mahipal Kiritbhai Patel Suspended Director of Mehsana Dairy and Food Products Limited Vs. Mehsana Food Tradelinkers Pvt. Ltd. & Anr.	29.07.2026	14.09.2026

33.	Contempt Case (AT) No. 01 of 2026 in Comp. App. (AT) (Ins) No. 513 of 2024	Abhishek Bansal Vs. Hari Om Dixit	29.07.2026	15.09.2026
34.	Contempt Case (AT) No. 36 of 2023 in Comp. App. (AT) (Ins) No. 412 of 2022	Pooja Bahry Vs. Praveen Gupta & Ors.	29.07.2026	18.09.2029
35.	Comp. App. (AT) (Ins) No. 1340 of 2025 (With Defects)	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	29.07.2026	05.08.2026
36.	Comp. App. (AT) (Ins) No. 1342 of 2025 & I.A. No. 1155, 5147, 5148, 5149 of 2026	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	29.07.2026	05.08.2026
37.	Comp. App. (AT) (Ins) No. 1343 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	29.07.2026	05.08.2026
38.	Comp. App. (AT) (Ins) No. 1344 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	29.07.2026	05.08.2026
39.	Comp. App. (AT) (Ins) No. 1346 of 2025 (With Defects)	Spotlight Vanijya Ltd. Vs. RP of Hindusthan National Glass & Industries Ltd. & Ors. With	29.07.2026	05.08.2026
40.	Comp. App. (AT) (Ins) No. 1347 of 2025 (With Defects)	Soneko Marketing Pvt. Ltd. Vs. Girish Sriram Juneja, RP & Ors. With	29.07.2026	05.08.2026
41.	Comp. App. (AT) (Ins) No. 1353 – 1355 of 2025	Jeel Kandla Service Vs. Resolution Professional, Hindusthan National Glass & Industries Ltd. & Ors. With	29.07.2026	05.08.2026

42.	Comp. App. (AT) (Ins) No. 1356 – 1358 of 2025 & I.A. No. 1143, 1144, 1145 of 2026	Annasaheb K. Navle & Ors. Vs. Resolution Professional of Hindusthan National Glass Industries Ltd & Ors. With	29.07.2026	05.08.2026
43.	Comp. App. (AT) (Ins) No. 1333 of 2025 (With Defects)	AGI Greenpac Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	29.07.2026	05.08.2026
44.	Comp. App. (AT) (Ins) No. 1497 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	29.07.2026	05.08.2026
45.	Comp. App. (AT) (Ins) No. 1498 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	29.07.2026	05.08.2026
46.	Comp. App. (AT) (Ins) No. 1514 of 2025	Jeel Kandla Service Vs. Girish Sriram Juneja, RP of Hindusthan National Glass & Industries Ltd. & Ors. With	29.07.2026	05.08.2026
47.	Comp. App. (AT) (Ins) No. 1543 & 1544 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors. With	29.07.2026	05.08.2026
48.	Comp. App. (AT) (Ins) No. 1546 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors. With	29.07.2026	05.08.2026

49.	Comp. App. (AT) (Ins) No. 1595 of 2025 & I.A. No. 6265 of 2025	Nashik Workers Union, Through Santosh Vasant Kulkarni Vs. Girish Sriram Juneja, RP & Ors.	29.07.2026	05.08.2026
50.	Comp. App. (AT) (Ins) No. 988 of 2023	Adhunik Metalik Karmchari Sangh & Anr. Vs. Adhunik Metaliks Ltd. & Ors. With	29.07.2026	16.09.2026
51.	Comp. App. (AT) (Ins) No. 989 of 2023	Adhunik Metaliks Officer & Staff Association Vs. Adhunik Metaliks Ltd. & Ors.	29.07.2026	16.09.2026
52.	Comp. App. (AT) (Ins) No. 1588 of 2023 & I.A. No. 5679 of 2023 (With Defects)	Bhupendra Jivrajbhai Surani Through Alan C. W. Tang Vs. Sanika Assets Management and Investments Pvt. Ltd.	29.07.2026	17.09.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar